

S No.	Trademark	Proprietor	Determining Authority	Reference of the case wherein determined
1	7 O'CLOCK for shaving razors	Gillette U.K. Ltd., England	Bombay High Court	1998 PTC 288 DB
2	AIWA	Sony Corpn., Japan	TMR, Chennai	Decision dated 26-09-2007
3	BAJAJ	Bajaj Electrical Limited	High Court, Bombay	AIR 1988 BOM-167
4	BATA & BATA FOAM for footwear	Bata India Ltd.	Allahabad High Court	AIR 1985 ALLAHABAD 242
5	BENZ	Daimler Benz	High Court Delhi	1994 PTC 287
6	BISLERI	Acqua Minerals Ltd.,	High Court of Delhi	2001 PTC 619
7	CARREFOUR	Carrefour Society Anonyme, organized under the laws of France	High Court of Madras	2007 (35) PTC 225
8	CARTIER for wide variety of goods including jewellery, watches, perfumes etc.	Cartier International, B.V, Netherlands	High Court, Delhi.	2003(26) PTC 160(Del)
9	CATERPILLAR	Caterpillar Inc., USA	Madras High Court (DB)	1998IPLR 326
10	CHARLIE	Revlon Inc.	High Court of Delhi	1997 PTC 394
11	DR.REDDY In respect of pharmaceutical products.	Dr.Reddy Laboratories	High Court, Delhi.	2004 (29) PTC 435
12	DUNHILL	Alfred Dunhill Limited, U.K.	High Court of Delhi.	1999 PTC 294
13	ENFIELD BULLET	Enfield India Ltd.	IPAB	2006(32) PTC 397
14	EVIAN Mineral Water	Society Anonyme Des Eaux Minerals 'D' Evian	Delhi High Court	1993 PTC 103
15	FEDDERS For air conditioners	Fedders North America	High Court, Delhi	2006(32) PTC 573
16	Whirlpool	Whirlpool Corporation, USA	High Court, Delhi	1996 PTC 476
17	GLAXO	Glaxo India Ltd.	High Court, Delhi	2002 (25) PTC 105
18	HAYWARDS 5000 For alcoholic	HAYWARDS 5000 For alcoholic	High Court, Delhi	2003 (27) PTC 63
19	HOLIDAY INN	Holiday Inn Inc.	High Court, Delhi.	2002(25) PTC 308 (DB)

20	HONDA	Honda Motor Co. Ltd.	WIPO Arbitration & Mediation Centre	2004(28) PTC 332
21	HONDA For motor cycles, motor cars etc.	Honda Motors Company Ltd.	High Court, Delhi.	2003 (26) PTC1
22	HORLICKS For foodproducts, maltedbiscuits, toffees.See also similar case	Horlicks Limited.	High Court, Delhi	2003(26) PTC 241(Del) 2002(25) PTC 504 2003 (26) PTC 241
23	Hamdard	Hamdard National Foundation (Hamdard Davakhana)	High Court of Delhi	2008 (38) PTC 109
24	INTIMATE	Revlon Inc.	High Court of Delhi	1997 PTC 394
25	Infosys	Infosys Technologies Ltd.	High Court of Delhi	2007 (34) PTC 178
26	Intel	Intel Corporation	High Court of Delhi	2007 (34) PTC 492
27	KANGARO	Kangaroo Industries	District Court of Central Jakarta	2004 (29) PTC 175
28	KIT KAT	Societe Des Produits Nestle,S.A.,1800 Vevey,Canton of Vaud,Switzerland.	IPAB	Judgement in TA/1/2007/TM/DEL/(C.M.(M)) No. 148 of 2002) dt. 11/12/2009
29	LETTER*T IN A CIRCLE House mark	Tata Engineering & Locomotive Co. Ltd.	IPAB	2006 (32) PTC 296
30	Logo *M' in the distinctive style and design of the famous golden arches	McDonald's Corporation, U.S.A.	High Court of Karnataka.	1999 PTC 9
31	MAHINDRA; MAHINDRA & MAHINDRA; M & M	Mahindra & Mahindra Ltd.	Supreme Court	2002 (24) PTC 121; CS (OS) 921/2013; Suit No. 2061 of 2012
32	MARS for chocolates, confectionery etc.	Mars Incorporate,USA	High Court, Delhi	2003(26) PTC 241(Del) 2002(25) PTC 504 2003 (26) PTC 241
33	NIRMA See also Sl.No.32	Shantaben 1 Karasanbhai Patel and Others	High Court of Delhi	2001 PTC 427
34	NIRMA for washing & cleaning preparations	S.K.Patel	IPAB	2004(29) PTC 634
35	NIVEA	Beiersdorf A.G.	High Court Delhi	2009 (39)PTC 38
36	ODONIL & ODOMOS For mosquito repellants	Balsara Hygiene Products.	High Court, Madras (DB)	2004(29) PTC 226
37	OMEGA	Omega S.A.,Bienne,Switzerland	High Court, Madras	2003 27 PTC 327
38	PANADOL & PANADOL EXTRA	SmithKline Beecham Pic.	High Court of Delhi	2001 PTC 321

39	PEPSI	Pepsi Inc.	RTM, Kolkata	2006(32) PTC 225
40	PHILIPS	Philips NV Netherlands	Punjab & Haryana High Court	AIR 1983 P&H418
41	PIZZA HUT Logo in respect business relating to restaurants	Pizza Hut International LLC, USA	High Court, Bombay	2003(26) PTC 208(Bom)
42	PLAYBOY for magazine and several other goods	Playboy Enterprises Inc.,	High Court of Delhi	2001 PTC 328
43	RED BULL	Red Bull GmbH	WIPO	2003(27) PTC 164
44	REVLON	Revlon Inc.	High Court of Delhi	1997 PTC 394
45	TACO BELL for Restaurant business	Taco Bell Corporation,USA	High Court, Bombay	2000 PTC (20) 554
46	TATA SEE also TATACASE	Tata Chemicals Limited	High Court, Delhi WIPO	2003 (27) PTC 422 2004 (29)PTC 522 (Delhi) 2001(21) PT
47	TELCO	Tata Engineering and Locomotive Co. Ltd.,	TMR Chennai	2001 PTC 562
48	TOSHIBA	Toshiba Corporation,Japan.	TMR, Ahmedabad	2005 (30) PTC 188
49	USHA For sewing machines, electric fans etc.	Not given	IPAB	2004(29) PTC 647
50	VICKS VAPO RUB	Richardson Vicks Inc.	High Court, Delhi	1990 PTC 16
51	VOLVO for automobiles	Aktiebolaget Volvo	High Court (DB) Bombay	1998 PTC (18) 47
52	KIRLOSKAR	Kirloskar Proprietary Limited	High Court, Bombay	AIR 1996 BOM-149
53	WOOLWORTH In respect of clothing etc	F.W.Woolworth Company	IPAB	2004 (29) PTC 477
54	Yahoo	Yahoo, Inc.	High Court of Delhi	1999 PTC 201
55	Polo (label with device of polo player)	POLO/LAUREN COMPANY IP (USA)	High Court of Delhi	Decision dated 19.12.2011 in CS(OS) 1763/2005
56	GE Monogram	General Electric Company (USA)	High Court of Delhi	Decision dated 21.12.2011 in CS(OS) 1284/2006
57	KALPATARU	Kalpataru Properties Private Limited, Santacruz Mumbai	Bombay High Court	Suit No 2976 of 2010 decided on 29th July 2011
58	Castrol	Castrol Limited	Delhi High Court	Judgement in Suit No. CS(OS) 1369/2006 Decision dated 18/08/2011
59	Lupin	Lupin Limited	Bombay High Court	Judgement in Suit (L) No. 3137/2011 Decision dated 05/12/2011
60	Canon	Canon Kabushiki Kaisha, Japan	IPAB	Order in OA/43/2005


61	Microsoft	Microsoft Corp.	Delhi High Court	Judgement in Suit No. CS(OS) 2163/2010 order dated 03/02/2014
62	Nestle	Societe des produits Nestle S.A.	Delhi High Court	Judgement in Suit No. CS(OS) 551/2010 dated 08/03/2013
63	BBC	British Broadcasting Corporation	High Court, Delhi	CS (OS) 1171/2007
64	Dupont	E. I. du Pont de Nemours and Company	High Court, Delhi	CS (OS) 2998/2012
65	Candid	Glenmark Pharmaceuticals Ltd.	High Court, Mumbai	Suit No. 182/2013
66	AMUL	Kaira District Co-Operative Milk Producers Union Ltd.	IPAB	OA/56/2011/TM/KOL
67	Rajnigandha	Dharmpal Satyapal Ltd.	High Court, Delhi	CS (OS) 381/2012
68	Louis Vuitton	Louis Vuitton Malletier	High Court, Delhi	CS (OS) 270/2014 and CS (OS) 90/2006
69	GOOGLE	Google Inc.	High Court, Delhi	CS(OS) 317/2011 ; CS(OS) 2907/2011
70	HAVELLS	Havells India Limited	High Court of Delhi	CS(OS) 3770/2014
71	BLOOMBERG	Bloomberg Finance, LP	High Court of Delhi	CS(OS) No. 2963/2012
72	JOHN DEERE	M/s Deere & Co. Ltd.	High Court of Delhi,	CS (OS) 3760/2014
73	RAYMOND	M/s Raymond Ltd.	IPAB	OA/16-17/2010/TM/CH
74	FERRERO ROCHER	M/s Ferrero Spa	High Court of Delhi	CS (OS) 404/2012
75	FORD	M/s Ford Motor Company	High Court of Delhi	CS (OS) 1710/2015
76	TOYOTA	M/s Toyota Motors Corporation	High Court of Delhi	CS (OS) No. 62/2007
77	TIMBERLAND	M/s TBL Licensing LLC,	High Court of Delhi	CS (OS) No. 2158/2007
78	SONY	M/s Sony Corporation	IPAB	OA/49/2007/TM/KOL
79	ULTRATECH	M/s UltraTech Cement Limited,	High Court of Bombay	Suit No. of 2288/1986
80	VOGUE	M/s Advance Magazine Publishers INC	Court of XVIII Addl. City Civil Judge, Bangaluru	Suit No. 3079/2003
81	VIRGIN	Virgin Enterprises Ltd	High Court of Delhi	Order No.73/2005 (IPAB)


S No.	Trademark	Proprietor	Determining Authority	Report	Observation
82	SIEMENS	Ms. Siemens Aktiengesellschaft	High Court of Delhi	CS (OS) No. 3785/2014	The Hon'ble Court has determined the subject mark as a well-known TM
83	LAVASA	Lavasa Corporation Ltd.	High Court of Mumbai	Suit No. 562 of 2013	The Hon'ble court in its order dated 19/07/2013 has observed that subject mark is a well-known Trademark
84	MOTHER DAIRY	Mother Dairy Fruit & Vegetable Pvt. Ltd.	High Court of Delhi	CS (OS) 2399/2010	High Court of Delhi, observed "MOTHER DAIRY (Blue Logo)" is a well known TM



Serial No.	Trademark	Proprietor	Determining Authority	Report	Observation
85	<u>MONGINIS</u> for cakes, pastries and other bakery products	<u>Monginis Foods Private Limited</u> at B-60, Off Link Road, Andheri West, Mumbai 400053.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known in reference to cakes, pastries and other bakery products.
86	<u>MARUTI</u> For Industrial Oil, Automobile, Business administration and retail outlet, Research & Development.	<u>Maruti Suzuki India Limited.</u> At Plot No. 1, Nelson Mandela road, Vasant Kunj, New Delhi-110070	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known in reference Automobile, Business administration and retail outlet, Research & Development
87	<u>GODREJ</u>	<u>Godrej & boyce MFG. Co. Ltd.,</u> at Firojshanagar, Vikhroli, Mumbai-400079	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known trademark in view of its wide presence in the market.
88	<u>BIOCON</u> For Pharmaceutical preparation, Business administration & retail outlet and Research & Development.	<u>Biocon Limited</u> 20 th K.M. Hosur Road, Electronic City, Bangalore-560100	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known in reference Pharmaceutical preparation, Business administration & retail outlet and Research & Development
89	<u>BrahMos</u>	<u>BrahMos Aerospace Private Limited</u> at 16 Cariappa Marg, Kirby Place Delhi Cantt. - 110010	High Court, Delhi	(CS (OS) No. 2655/2013	Hon'ble Justice in the matter observed that "I have no hesitation to come to the conclusion that the trademark Brahmos is a well-Known trademark."
90	<u>TCS</u> For Software development and allied serviced	TATA SONS LIMITED, Bombay House, 24 Homi Mody Street, Mumbai-400001	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known in reference Software development and allied serviced.


Serial No.	Trademark	Proprietor	Determining Authority	Report	Observation
91.	<u>LuLu</u> for Fast Moving Consumer Goods, Hospitality, Retail services / Malls, Financial Services and Fashion Stores	<u>LuLu International Shopping Mall Private Limited,</u> 34-1000, NH: 47, Edapally, Kochi, Kerala - 682024.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known in reference to Fast Moving Consumer Goods, Hospitality, Retail services / Malls, Financial Services and Fashion Stores.
92.	INDIA GATE For Food grains and allied Products.	<u>KRBL Limited,</u> 5190, Lahory Gate, Delhi. 110006.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known in reference to Food grains and allied Products.

Serial No.	Trademark	Proprietor	Determining Authority	Report	Observation
93.	ZEE With reference to Services i.e. Media, Entertainment, Packaging, Infrastructure, Education, Processing of Precious Metals, Finance, Technology, Health care and Allied Services.	ZEE Entertainment Enterprises Limited, B-10, Essel House, Lawrence Industrial Area, New Delhi, 110035.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Services i.e. Media, Entertainment, Packaging, Infrastructure, Education, Processing of Precious Metals, Finance, Technology, Health care and Allied Services.
94.	GARNIER Relating to 'toiletry and cosmetic products.	L'OREAL S.A. At 14, Rue Royale Paris 75008 France.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to 'toiletry and cosmetic products'.
95	7 ELEVEN Relating to 'retail chain, allied products and services.	7-ELEVEN, INC. At 3200 Hackberry Road, Irving, Texas 75063, USA	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to 'retail chain, allied products and services'.
96	ORAL-B Relating to oral care products.	Procter & Gamble Business Services, At 1959 Upper Water Street, Suite 800, Halifax, Nova Scotia, B3J 2X2, Canada.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to oral care products.
97	KESARI In respect of travel and tourism Services.	Kesari Trust, At B/5, Silver Queen CHS, Soonawala Agiary Marg, Mahim, Mumbai-400 016, Maharashtra, India	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to travel and tourism Services.

Serial No.	Trademark	Proprietor	Determining Authority	Report	Observation
98.	KOHLER (with reference to goods i.e. bathroom and kitchen fittings).	KOHLER Co., 444 Highland Drive, Wisconsin, USA 53044	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to goods i.e. bathroom and kitchen fittings.
99	ORACLE (with reference to network computing hardware, software, services & solutions and allied services.)	Oracle International Corporation 500 Oracle Parkway, Redwood Shores, California 94065, United States of America.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to network computing hardware, software, services & solutions and allied services.
100	 (S Logo) (with reference to manufacturing Motorcycles, automobiles, outboard motors, boats, motorized wheelchairs, electro-scooters, industrial equipment.)	Suzuki Motor Corporation, 300, Takatsuka-Cho, Minami-Ku, Hamamatsu-Shi, Shizuoka-Ken, Japan.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to manufacturing Motorcycles, automobiles, outboard motors, boats, motorized wheelchairs, electro-scooters, industrial equipment.
101	PATANJALI (with reference to Ayurvedic, Medicines, Herbal Home Care, Food Product and Natural Personal Care.)	Patanjali Ayurved Limited, registered office at D-26, Pushpanjali, Bijwasan, Delhi-110061	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Ayurvedic, Medicines, Herbal Home Care, Food Product, and Natural Personal Care.
102	CROMPTON (with reference to Lighting products, Fans, Pumps, Consumer Appliances.)	Crompton Greaves Consumer Electricals Limited, Equinox Business Park, Tower 3, 1st Floor, East Wing,	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Lighting products, Fans, Pumps, Consumer Appliances.


		LBS Marg, Kurla (West), Mumbai - 400 070.			
103	AMERICAN TOURISTER (with reference to Design, manufacture, sourcing and distribution of luggage, business and computer bags, outdoor and casual bags and travel accessories.)	Samsonite IP Holdings S.A.R.L, 13-15 Avenue de la Liberte Luxembourg, 1931 Luxembourg.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Design, manufacture, sourcing and distribution of luggage, business and computer bags, outdoor and casual bags and travel accessories.
104	SAMSONITE (with reference to Design, manufacture, sourcing and distribution of luggage, business and computer bags, outdoor and casual bags and travel accessories.)	Samsonite IP Holdings S.A.R.L, 13-15 Avenue de la Liberte Luxembourg, 1931 Luxembourg.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Design, manufacture, sourcing and distribution of luggage, business and computer bags, outdoor and casual bags and travel accessories.
105	 (PARACHUTE FLAGE DEVICE) (with reference to hair care, skin care, edible oils, health foods, male grooming and fabric care.)	Marico Limited (erstwhile Marico Industries Limited), incorporated company, having at 7th Floor, Grande Palladium, 175 CST Road, Kalina Santacruz (E), Mumbai-400098.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to hair care, skin care, edible oils, health foods, male grooming and fabric care.
106	ASIAN PAINTS (with reference to paints: Interior Wall Finishes,	Asian Paints Limited, Asian Paints House, 6A, Shantinagar, Santacruz (East),	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to paints: Interior Wall Finishes, Exterior Wall Finishes, Enamels and Wood


	Exterior Wall Finishes, Enamels and Wood Finishes.)	Mumbai-400055.			Finishes.
107	 <p>(Red Chief)</p> <p>(with reference to shoes, boots, slippers, soles and other footwear articles, cleaners, polish, begs, wallets, luggage items, belts, saddlery, sports items and equipment, readymade garments leather, leather materials and articles, animal skins and hides and other allied.)</p>	Leayan Global Private Limited, Plot No.119, 120, 121, Block P & T, Fazalganj, Kalpi Road, Kanpur UP	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to shoes, boots, slippers, soles and other footwear articles, cleaners, polish, begs, wallets, luggage items, belts, saddlery, sports items and equipment, readymade garments leather, leather materials and articles, animal skins and hides and other allied.
108	 <p>(known with reference to wide range of electronics, consumer products, household appliances and allied goods which include televisions, home appliances, kitchen appliances, phones, computers, audio and video products, cameras,</p>	Infinit Retail Limited, Unit No. 701 and 702, Wing A, 7th Floor, Kaledonia, Sahar Road, Andheri East, Mumbai-400069.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to wide range of electronics, consumer products, household appliances and allied goods which include televisions, home appliances, kitchen appliances, phones, computers, audio and video products, cameras, grooming and wellness products, gaming products, accessories.


	grooming and wellness products, gaming products, accessories.)				
109	FORBES MARSHALL (with reference to process efficiency and energy conservation for process industry.)	Forbes Marshall Private Limited, A-34/35, MIDC, H Block, Pimpri, Pune-411018. Maharashtra.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to process efficiency and energy conservation for process industry.
110	LIFEBUOY (with reference to soap and allied products.)	Hindustan Unilever Limited (HUL), Unilever House, B D Sawant Marg, Chakala, Andheri East, Mumbai 400099	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to soap and allied products.
111	 (with reference to the field of infrastructure comprising of airports, energy, railways and urban infrastructure in India.)	GMR Enterprises Private Limited Third Floor, Old No.248/New No.114, Royapettah High Road, Royapettah, Chennai - 600 014.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to the field of infrastructure comprising of airports, energy, railways and urban infrastructure in India.
112	BIG BAZAAR (with reference to retail stores.)	FUTURE RETAIL LIMITED Knowledge House, Shyam Nagar, Off Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai-400 060.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to retail stores.
113	PUMA	PUMA SE	Registrar of	N/A	The Registrar observed that

	(with reference to sports shoes, apparel and accessories including track suits, T-shirts, shorts, polo shirts, accessories and equipments.)	Way 1, 91074 Herzogenaurach, Germany.	Trade Marks		the Mark is well-known with reference to sports shoes, apparel and accessories including track suits, T-shirts, shorts, polo shirts, accessories and equipments.
114	 <p>(with reference to washing soap, detergent powder, detergent cake, shampoo, hair oil, toothpaste, moisturizer, shaving cream, liquid hand wash, floor cleaner, liquid detergent, toilet cleaner and other allied and cognate goods.)</p>	RSPL Limited 119/121 (Part), Block P & T, Fazalganj, Kalpi Road, Kanpur- 208012 (U.P)	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to washing soap, detergent powder, detergent cake, shampoo, hair oil, toothpaste, moisturizer, shaving cream, liquid hand wash, floor cleaner, liquid detergent, toilet cleaner and other allied and cognate goods.
115	<p>SUZUKI</p> <p>(with reference to manufacturing Motorcycles, automobiles, outboard motors, boats, motorized wheelchairs, electro-scooters, industrial equipment.)</p>	Suzuki Motor Corporation, 300, Takatsuka-Cho, Minami-Ku, Hamamatsu-Shi, Shizuoka-Ken, Japan.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to manufacturing Motorcycles, automobiles, outboard motors, boats, motorized wheelchairs, electro-scooters, industrial equipment.
116	<p>DELHI PUBLIC SCHOOL / DPS /</p>  <p>(SERVICE</p>	The Delhi Public School Society, F Block, East Of Kailash, New Delhi - 110065	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference Education & Allied Services.

	<p>BEFORE SELF DELHI PUBLIC SCHOOL LOGO)</p> <p>(with reference Education & Allied Services.)</p>				
117	<p>MANKIND</p> <p>(with reference to the goods and services relate to Pharmaceutical preparation, Business administration & retail outlet and Research & Development, related filed.)</p>	<p>Mankind Pharma Limited, Registered office at 208 Okhla Industrial Estate, Phase-III, New Delhi- 110020.</p>	<p>Registrar of Trade Marks</p>	N/A	<p>The Registrar observed that the Mark is well-known with reference to the goods and services relate to Pharmaceutical preparation, Business administration & retail outlet and Research & Development, related filed.</p>
118	<p>V-GUARD</p> <p>(With reference to stabilizers, UPS systems, water heaters, water pumps, motor starters, solar water heaters, ceiling fans and electric wiring cables.)</p>	<p>V – GUARD Industries Limited, 42/962, Vennala High School Road, Vennala, Kochi- 682028, Kerala.</p>	<p>Registrar of Trade Marks</p>	N/A	<p>The Registrar observed that the Mark is well-known with reference to stabilizers, UPS systems, water heaters, water pumps, motor starters, solar water heaters, ceiling fans and electric wiring cables.</p>
119	<p>YONEX</p> <p>(With reference to Sports equipments, shoes, apparels, bags and accessories)</p>	<p>Yonex Kabushiki Kaisha 3-23-13 Yushima, Bunkyo-ku, Tokyo 113- 8543, Japan</p>	<p>Registrar of Trade Marks</p>	N/A	<p>The Registrar observed that the Mark is well-known with reference to Sports equipments, shoes, apparels, bags and accessories</p>
120	<p>Samsnite</p> <p>With reference to Design, manufacture, sourcing and</p>	<p>Samsonite Ip Holdings S.A.R.L 13-15 Avenue De La Liberte</p>	<p>Registrar of Trade Marks</p>	N/A	<p>The Registrar observed that the Mark is well-known with reference to Design, manufacture, sourcing and distribution of luggage, business and computer bags</p>




	distribution of luggage, business and computer bags and outdoor and causal bags and travel accessories.	Luxembourg, 1931 Luxembourg			and outdoor and causal bags and travel accessories.
121	PAYTM With reference to Online Platform for utility bill payments, recharges, ticketing, hotel booking and other financial services.	One97 Communications Limited First Floor, Devika Tower, Nehru Place, New Delhi 110019	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Online Platform for utility bill payments, recharges, ticketing, hotel booking and other financial services.
122	ALLIANZ With reference to insurance, finances and other financial related activities.	Allianz Se Königinstrasse 28, 80802 Munich, Germany	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to insurance, finances and other financial related activities.
123	Allianz  With reference to insurance, finances and other financial related activities.	Allianz Se Königinstrasse 28, 80802 Munich, Germany	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to insurance, finances and other financial related activities.
124	CEAT With reference to wide range of products, inter alia, Radials for passenger vehicles, small commercial vehicles, two wheelers, light commercial vehicles, heavy commercial vehicles, farm vehicles, off-the-road vehicles.	CEAT LIMITED RPG House, 463, Dr. Annie Besant Road, Mumbai - 400 030.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to wide range of products, inter alia, Radials for passenger vehicles, small commercial vehicles, two wheelers, light commercial vehicles, heavy commercial vehicles, farm vehicles, off-the-road vehicles.
125	SIMCO	Simla Chemicals			The Registrar observed that




	With reference to wide range of products, inter alia, hair fixers, hair gels, hair shampoos, perfumery, cosmetics, hair lotions, bleach creams preparations and moisturizers and other allied and cognate goods.	Pvt. Ltd. A-76, Phase-1, Naraina Industrial Area, New Delhi-110028			the Mark is well-known with reference to wide range of products, inter alia, hair fixers, hair gels, hair shampoos, perfumery, cosmetics, hair lotions, bleach creams preparations and moisturizers and other allied and cognate goods.
126	 With reference to Air Coolers	Symphony Limited "Symphony House", 3rd Floor, FP12, TP-50, Bodakdev, Off S.G. Highway, Ahmedabad - 380 054 (Gujarat) India.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Air Coolers
127	KHADI With reference to Textile and consumer products and services such as promoting research in production techniques, supplying raw material and tools to producers, quality control and marketing products.	Khadi and Village Industries Commission Gramodaya, 3, Irla Road, Vileparle (W), Mumbai – 400056, India.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Textile and consumer products and services such as promoting research in production techniques, supplying raw material and tools to producers, quality control and marketing products.
128	IBM With reference to Computer Hardware,	International Business Machines Corporation	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to With reference to Computer Hardware, Software and Technology

	Software and Technology Solutions.	1, New Orchard Road, Armonk, New York 10504-1722, United States of America			Solutions.
129	ACC With reference to Cement and Ready-Mix Concrete.	ACC Limited Cement House, 121 Maharshi Karve Road, Mumbai- 400 020	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Cement and Ready-Mix Concrete.
130	FEVICOL With reference to Consumer and Industry Speciality Chemicals.	Pidilite Industries Limited Regent Chambers, 7th Floor, Jammalal Bajaj Marg, 208 Nariman Point, Mumbai400021, Maharashtra, India	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Consumer and Industry Speciality Chemicals
131	DEVICE OF TWO ELEPHANTS  With reference to Consumer and Industry Speciality Chemicals.	Pidilite Industries Limited Regent Chambers, 7th Floor, Jammalal Bajaj Marg, 208 Nariman Point, Mumbai400021, Maharashtra, India	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Consumer and Industry Speciality Chemicals
132	SWIGGY With reference to Technology driven solutions in food and restaurants industry.	BUNDL Technologies Private Limited No.55, Sy.no. 8-14, I & J Block, Ground Floor, Embassy Tech Village, Outer Ring Road, Devarabisanahall	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Technology driven solutions in food and restaurants industry.





		i, Bangalore -560 103.			
133	GILLETTE With reference to Personal Grooming products such as blades, razors, gels, shaving foams, toiletries, body sprays, deodorants, etc.	The Gillette Company LLC One Gillette Park Boston MA 02127 United States of America.	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Personal Grooming products such as blades, razors, gels, shaving foams, toiletries, body sprays, deodorants, etc.
134	 With reference to Educational Institution.	Indian Council of Agricultural Research [ICAR] Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi-110 001	Registrar of Trade Marks	N/A	The Registrar observed that the Mark is well-known with reference to Educational Institution.
135	MAGGI	Société des Produits Nestlé S.A. 1800, Vevey, Switzerland.	Hon'ble High Court of Delhi	Société des Produits Nestlé S.A vs. Shiny Electricals & Ors., CS (COMM) 1175/2016	Hon'ble High Court of Delhi has held, <i>"It is declared that "MAGGI" is a well known trademark"</i>
136	ISKCON	International Society for Krishna Consciousness (ISKCON) ISKCON Temple, Hare Krishna Land, Sri Mukteshwar Devalaya Marg, Juhu, Mumbai – 400049.	Hon'ble Bombay High Court	Commercial IP Suit No. 235 of 2020, International Society for Krishna Consciousness (ISKCON) vs.	Hon'ble Bombay High Court declared, <i>'9. In the view thereof.....I find no difficulty in holding that the Plaintiff's trade mark ISKCON is a 'well-known' trade mark in India within the meaning provided in Section 2 (1) (zg) of the Trade Marks Act, 1999.'</i>




				<i>Iskcon Appaer el Pvt. Ltd. &Anr.,</i>	
137	NOKIA	Nokia Corporation Karakaari 7, 02610 Espoo, Finland	Hon'ble Intellectual Property Appellate Board	Appeal No. Sr.No.6 1/2017/ TM/M UM dated 25/08/2020	Hon'ble IPAB has held ' <i>It is declared that NOKIA is a well-known mark in India also.</i> ' And directed the Registrar to publish that NOKIA as a well-known trade mark.





Serial No.	Trademark	Proprietor	Determining Authority	Report	Observation
138	INDIAMART	INDIAMART INTERMESH LIMITED 1ST FLOOR, 29-DARYAGANG, NETAJI SUBASH MARG NEW DELHI 110002, INDIA	Registrar of Trade Marks		The Registrar observed that the Mark is well-known trade mark with reference to online Business to Business marketplace connecting buyers to suppliers.
139		JK LAKSHMI CEMENT LIMITED 4TH FLOOR, NEHRU HOUSE, 4 BAHADUR SHAH ZAFAR MARG, NEW DELHI - 110002	Registrar of Trade Marks		The Registrar observed that the Mark JK LAKSHMI CEMENT” is well-known trade mark.
140		N. RANGA RAO & SONS PRIVATE LIMITED 1553, VANIVILASA ROAD, MYSURU - 570004	Hon’ble High Court of Judicature at Madras	M/s. N. Ranga Rao & Sons Private Ltd Vs. M/s. Shyam Detergents and others. Civil Suit No. 101 of 2006 dated 16/11/2021	Hon’ble Madras High Court declared that the name CYCLE BRAND is well known and the plaintiff’s goods are used by the consumers from all walks of society. The plaintiff’s advertisements are also well-known among the public.
141		RPG ENTERPRISES LIMITED 463, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400 030	Hon’ble Intellectual property Appellate Board.	RPG Enterprises Limited Vs. RPG Foundation ORA/65/20 20/TM/MU M	The Hon’ble IPAB observed that the mark RPG is not merely a well - Known trade mark of the applicant but also a dominant part of its corporate Name.



142		BRITANNIA INDUSTRIES LIMITED 33, LAWRENCE ROAD, NEW DELHI-110035	Hon'ble Intellectual property Appellate Board.	Britannia Industries Limited Vs. Rakesh Kumar Jain and others. ORA/68/2013/TM/AM D	The Hon'ble IPAB observed that the Applicant's various GOOD DAY trademarks are thus well-known trademarks within the ambit of Section 2(1)(zg) of the Trade Marks Act, 1999 in respect of the said goods.
143		HINDUSTAN UNILEVER LIMITED UNILEVER HOUSE, B.D. SAWANT MARG, CHAKALA, ANDHERI (EAST), MUMBAI 400 099, MAHARASHTRA	Hon'ble High Court of Bombay	Hindustan Unilever Limited and Unilever PLC Vs. Rohit. Commercial IP suit (L) No. 958 of 2022	The Hon'ble High Court of Bombay observed that LAKME have acquired enormous reputation and goodwill and secondary meaning are substantiated by the documents on record including the registration certificates. Under the trade mark and copyright, the statements of sale of the Products and the expenses incurred in promotion thereof. The above trademarks have assumed the character of well-known trade mark.
144		GLAXO GROUP LIMITED 980 GREAT WEST ROAD, BRENTFORD, MIDDLESEX, TW8 9GS, ENGLAND	Hon'ble High Court of Delhi	GLAXO GROUP LIMITED Vs. BHAGWAN DASS BANSAL IAs. Nos. 11412/2001 and Suit No. 2516/2001	The Hon'ble Delhi High court observed that the appellant's representation application is allowed and it is declared that BETNOVATE is a well-known mark.
145		TITAN COMPANY	Hon'ble Intellectual	Fuchs Petrolub	The Hon'ble IPAB observed that "The mark is




	TITAN	LIMITED REGISTERED OFFICE NO. 3, SIPCOT INDUSTRIAL COMPLEX, HOSUR-635 126 AND CORPORATE OFFICE AT 'INTEGRITY', NO. 193, VEERASANDRA , ELECTRONICS CITY P.O., OFF HOSUR MAIN ROAD, BANGALORE 560100	property Appellate Board.	AG Vs. Titan Industries Limited Order No. 73/2021	a reputed and 'Well known Trade mark', in terms of section 2(1)(zg) read with Section 11(6) of the Trade Marks Act, 1999 as all the requirements as stipulated in Section 11(7) to 11(10) are satisfied by the applicant to regard its trade mark "TITAN" as well- known trade mark".
146	AIRTEL	BHARTI AIRTEL LIMITED AIRTEL CENTER, PLOT NO. 16, UDYOG VIHAR, PHASE- IV, GURUGRAM, HARYANA – 122015	Hon'ble High Court of Delhi	Bharti Airtel Ltd. Vs. Airtel Asia CS(OS)247 6/2013	The Hon'ble Delhi High Court observed that: "Plaintiff has further been able to establish that the Plaintiff Company widely publicizes and advertises its products/services in print as well as electronic media all over the country and the sales and marketing expenditure runs into millions of dollars every year due to which the Plaintiff Company's mark/brand/logo "AIRTEL" have acquired the status of a well-known mark within the meaning of section 2(zg), 11(6), 11(7), 11(8) and 11(9) of the Trade Marks Act, 1999".
147		SUN	Hon'ble High	SUN	Hon'ble Delhi High court



		PHARMACEUTICAL INDUSTRIES LIMITED SUN HOUSE, 201 B/1, WESTERN EXPRESS HIGHWAY, GOREGAON(EAST), MUMBAI - 400063	Court of Delhi	PHARMA CEUTICAL INDUSTRIES LTD Vs. VENSAT BIO & ORS CS(COMM) 459/2022	allowed the plaintiff prayer to declare the mark SUN/ SUN PHARMA as well-known trade mark.
148		SUN PHARMACEUTICAL INDUSTRIES LIMITED SUN HOUSE, 201 B/1, WESTERN EXPRESS HIGHWAY, GOREGAON(EAST), MUMBAI - 400063	Hon'ble High Court of Delhi	SUN PHARMA CEUTICAL INDUSTRIES LTD Vs. VENSAT BIO & ORS CS(COMM) 459/2022	Hon'ble Delhi High court allowed the plaintiff's prayer to declare the mark SUN/ SUN PHARMA as well-known trade mark.
149		LT FOODS LIMITED UNIT NO. 134, RECTANGLE-1, SAKETDISTRICT CENTRE, SAKET, NEW DELHI -110 017	Registrar of Trade Marks		The Registrar observed that the "Daawat" is a well-known trade mark.
150		LIVING MEDIA INDIA LIMITED F-26, 1ST FLOOR, CONNAUGHT	Registrar of Trade Marks		The Registrar observed that the "Aaj Tak" is a well-known trade mark.



		PLACE, NEW DELHI – 110 001			
151		PIDILITE INDUSTRIES LIMITED REGENT CHAMBERS, 7TH FLOOR, JAMNALAL BAJAJ MARG, 208 NARIMAN POINT, MUMBAI-400021, MAHARASHTRA, INDIA.	Registrar of Trade Marks		The Registrar observed that the “Fevikwik” is a well-known trade mark.
152		PIDILITE INDUSTRIES LIMITED REGENT CHAMBERS, 7TH FLOOR, JAMNALAL BAJAJ MARG, 208 NARIMAN POINT, MUMBAI -400021, MAHARASHTRA	Registrar of Trade Marks		The Registrar observed that the “Dr. Fixit” is a well-known trade mark.
153		EMAMI LIMITED 687, ANANDAPUR, EM BYPASS, KOLKATA - 700107.	Registrar of Trade Marks		The Registrar observed that the “Zandu” is a well-known trade mark.
154		MIRC ELECTRONICS LTD.	Registrar of Trade Marks		The Registrar observed that the “ONIDA” is a well-known trade mark.




		ONIDA HOUSE, G-1, M.I.D.C, MAHAKALI CAVES ROAD, ANDHERI(E), MUMBAI -400 093			
155		THE PROCTER & GAMBLE COMPANY ONE PROCTER & GAMBLE PLAZA, CINCINNATI OHIO 45202, UNITED STATES OF AMERICA	Registrar of Trade Marks		The Registrar observed that the “Vicks” is a well- known trade mark.
156		EMAMI LIMITED 687, ANANDAPUR, E.M.BYPASS, KOLKATA – 700 107.	Registrar of Trade Marks		The Registrar observed that the “Boroplus” is a well- known trade mark.
157		AMAR UJALA LIMITED 1101, 11TH FLOOR, ANTRIKSH BHAVAN, 22,KASTURBA GANDHI MARG, CONNAUGHT PLACE, NEW DELHI - 110001	Registrar of Trade Marks		The Registrar observed that the “Amar Ujala” is a well- known trade mark in respect of Hindi daily Newspaper publication.





158		ADIDAS AG ADI-DASSLER-STRASSE 1, 91074 HERZOGENAURACH, GERMANY	Registrar of Trade Marks		The Registrar observed that the device Mark is a well-known trade mark in respect of athlete footwear, sportswear and sporting equipment.
159		DART INDUSTRIES INC. 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, U.S.A.	Registrar of Trade Marks		The Registrar observed that the “Tupperware” is a well-known mark in respect of household and kitchen storage solutions, food preparations and serving solutions.
160		GREEN GOLD ANIMATION PRIVATE LIMITED NO A1101, THE PLATINA, 11TH FLOOR, A BLOCK, GACHIBOWLI, HYDERABAD-500032, TELANGANA, INDIA	Registrar of Trade Marks		The Registrar observed that the “chhota bheem” is a well-known mark.
161		M/S. THINK AND LEARN PRIVATE LIMITED 2ND FLOOR,	Registrar of Trade Marks		The Registrar observed that the “BYJU'S” is a well-known mark.

		TOWER D, IBC KNOWLEDGE PARK, BANNER GHATTA ROAD, BANGALORE 560029, KARNATAKA, INDIA			
162		SOCIETE DES PRODUITS NESTLE S.A. 1800 VEVEY, SWITZERLAND	Registrar of Trade Marks		The Registrar observed that the “Nescafe” is a well-known trade mark.
163		VEDANT FASHIONS PRIVATE LIMITED, PARIDHAN GARMENT PARK, 19, CANAL SOUTH ROAD, SDF-1, 4TH FLOOR, A501-A502, KOLKATA-700 015.	Registrar of Trade Marks		The Registrar observed that the “Manyavar” is a well-known trade mark.
164		VADILAL INTERNATIONAL PRIVATE LIMITED VADILAL HOUSE, SHRIMALI SOCIETY, NR. NAVRANGPUR A RAILWAY CROSSING, NAVRANGPUR A, AHMEDABAD 380015,	Registrar of Trade Marks		The Registrar observed that the “Vadilal” is a well-known trade mark.





		GUJARAT, INDIA			
165		FINOLEX CABLES LIMITED 26 - 27, MUMBAI - PUNE ROAD, PIMPRI, PUNE - 411 018, MAHARASHTR A.	Registrar of Trade Marks		The Registrar observed that the “Finolex” is a well- known trade mark.
166		FSN E- COMMERCE VENTURES PRIVATE LIMITED 104 VASAN UDYOG BHAVAN, SUN MILL COMPOUND, TULSI PIPE ROAD, LOWER PAREL (WEST), MUMBAI 400	Registrar of Trade Marks		The Registrar observed that the “Nykaa” is a well- known trade mark.



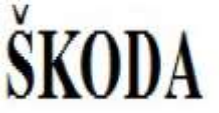
167		<p>J.B CHEMICAL & PHARMACEUTI CALS LIMITED</p> <p>NEELAM CENTRE, B WING, 4TH FLOOR, HIND CYCLE ROAD, WORLI, MUMBAI 400030.</p>	Registrar of Trade Marks		The Registrar observed that the “Sporlac” is a well-known trade mark.
168		<p>ISHAAN RESEARCH LABORATORIE S PVT. LTD.</p> <p>J-27, JANGPURA EXTENSIONNE W DELHI-110 014</p>	Registrar of Trade Marks		The Registrar observed that the “Biotique” is a well-known trade mark.

169		<p>TITAN COMPANY LIMITED</p> <p>REGISTERED OFFICE NO. 3, SIPCOT INDUSTRIAL COMPLEX, HOSUR-635 126 AND CORPORATE OFFICE AT 'INTEGRITY', NO. 193, VEERASANDRA, ELECTRONICS CITY P.O., OFF HOSUR MAIN ROAD, BANGALORE-560 100</p>	Registrar of Trade Marks		The Registrar observed that the "Tanishq" is a well-known trade mark.
170		<p>KAJARIA CERAMICS LIMITED,</p> <p>J-1/B-1(EXTN.) MOHAN CO-OP. INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110 044.</p>	Registrar of Trade Marks		The Registrar observed that the "Kajaria" is a well-known trade mark.
171		<p>NURECA LIMITED,</p> <p>SCO 6 TO 8, FIRST FLOOR, SECTOR 9-D, CHANDIGARH-160 009, INDIA.</p>	Registrar of Trade Marks		The Registrar observed that the "Dr. Trust" is a well-known trade mark.



172		<p>UPL LIMITED, UPL HOUSE, 610 B/2, BANDRA VILLAGE, OFF WESTERN EXPRESS HIGHWAY, BANDRA (EAST), MUMBAI-400 051, MAHARASHTR A, INDIA.</p>	Registrar of Trade Marks		The Registrar observed that the “UPL” is a well-known trade mark.
173		<p>ADANI WILMAR LIMITED FORTUNE HOUSE, NR. NAVRANGPUR A RLY CROSSING, AHMEDABAD 380 009, GUJARAT, INDIA.</p>	Registrar of Trade Marks		The Registrar observed that the “Fortune” is a well-known trade mark.
174		<p>ABBOTT LABORATORIE S 100 ABBOTT PARK ROAD, ABBOTT PARK, ILLINOIS, 60064, UNITED STATES OF AMERICA</p>	Registrar of Trade Marks		The Registrar observed that the “Abbott” is a well-known trade mark.
175		<p>PB FINTECH LIMITED PLOT 119, SECTOR 44, GURUGRAM –</p>	Registrar of Trade Marks		The Registrar observed that the “Policy Bazaar” is a well-known trade mark.




		122 001			
176	PAISA BAZAAR	PB FINTECH LIMITED PLOT 119, SECTOR 44, GURUGRAM – 122 001	Registrar of Trade Marks		The Registrar observed that the “Paisa Bazaar” is a well-known trade mark.
177	ALLEN SOLLY	ADITYA BIRLA FASHION AND RETAIL LIMITED MADURA FASHION & LIFESTYLE, KHATA NO 118/110/1, BUILDING 2, DIVYASHREE TECHNOPOLIS, YEMALUR POST, OFF HAL AIRPORT ROAD, BENGALURU-560 037, KARNATAKA	Registrar of Trade Marks		The Registrar observed that the “Allen Solly” is a well-known trade mark.
178	HONEYWELL	HONEYWELL INTERNATIONAL INC. 115 TABOR ROAD MORRIS PLAINS NJ 07950 UNITED STATES OF AMERICA	Registrar of Trade Marks		The Registrar observed that the “Honeywell” is a well-known trade mark.
179		HINDUSTAN PETROLEUM CORPORATION LIMITED	Registrar of Trade Marks		The Registrar observed that the “HP” is a well-known trade mark.


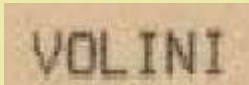

		PETROLEUM HOUSE, 17 JAMSHEDJI TATA ROAD, CHURCHGATE, MUMBAI 400020, MAHARASHTRA, INDIA			
180		HINDUSTAN PETROLEUM CORPORATION LIMITED PETROLEUM HOUSE, 17 JAMSHEDJI TATA ROAD, CHURCHGATE, MUMBAI 400020, MAHARASHTRA, INDIA	Registrar of Trade Marks		The Registrar observed that the “HPCL” is a well-known trade mark.
181		BENNETT COLEMAN & COMPANY LIMITED THE TIMES OF INDIA BUILDING, DR D.N. ROAD, FORT, MUMBAI, MAHARASHTRA – 400 001	Registrar of Trade Marks		The Registrar observed that the “The Times of India” is a well-known trade mark.
182		GOOGLE LLC 1600 AMPHITHEATRE PARKWAY, MOUNTAIN VIEW, CALIFORNIA	Registrar of Trade Marks		The Registrar observed that the “Android” is a well-known trade mark.




		94043, U.S.A.			
183		GATI LIMITED PLOT NO. 20, SURVEY NO. 12, KOTHAGUDA, KONDAPUR, HYDERABAD, TELANGANA – 500 084.	Registrar of Trade Marks		The Registrar observed that the “Gati” is a well-known trade mark.
184		WHATSAPP INC. 1601 WILLOW ROAD, MENLO PARK, CALIFORNIA 94025, UNITED STATES OF AMERICA	Registrar of Trade Marks		The Registrar observed that the “Whatsapp” is a well-known trade mark.
185		SKODA AUTO A.S. TR. VACLAVA KLEMENTA 869, MLADÁ BOLESLAV II, CZ-293 01 MLADA BOLESLAV, CZECH REPUBLIC	Registrar of Trade Marks		The Registrar observed that the “Skoda” is a well-known trade mark.




186	HAIER	<p>QINGDAO HAISHANG ZHICAI MANAGEMENT CONSULTING CO., LTD.</p> <p>HAIER INDUSTRIAL PARK, NO.1 HAIER ROAD, LAOSHAN DISTRICT, QINGDAO CITY, SHANDONG PROVINCE, CHINA</p>	Registrar of Trade Marks		The Registrar observed that the “Haier” is a well-known trade mark.
187	MOHEY	<p>VEDANT FASHIONS LIMITED</p> <p>PARIDHAN GARMENT PARK, 19, CANAL SOUTH ROAD, SDF-1, 4TH FLOOR, A501-A502, KOLKATA-700 015</p>	Registrar of Trade Marks		The Registrar observed that the “Mohey” is a well-known trade mark.
188	MOTOROLA	<p>MOTOROLA TRADEMARK HOLDINGS LLC</p> <p>222 W. MERCHANDISE MART PLAZA, SUITE 1800, CHICAGO, IL 60654, UNITED STATES OF AMERICA</p>	Hon’ble High Court of Delhi	<p>Motorola Inc & Ors. Vs. Motorola Auto India Pvt Ltd. & Ors.</p> <p>I.A. No. 22817/2015 in CS (OS) 1966/2006</p>	Hon'ble Delhi High Court observed that the trademark Motorola is synonymous worldwide with the highest standard in quality and service in the automobile and communication industry and is a well-known trademark.
189	VOLTAS	VOLTAS LIMITED	Hon’ble High Court of	VOLTAS LIMITED	Hon'ble Bombay High Court observed that this is a




		VOLTAS HOUSE 'A', DR. BABASAHEB AMBEDKAR ROAD, CHINCHPOKLI, MUMBAI- 400033	Bombay	Vs. MAMTA ELECTRIC ALS AND Two OTHERS SUIT (L) NO. 1057 OF 2016	mark which ought to be on the register of well- known trademarks if it is not already.
190		FLIPKART INTERNET PRIVATE LIMITED. BUILDINGS ALYSSIA, BEGONIA & CLOVER, EMBASSY TECH VILLAGE, OUTER RING ROAD, DEVARABEESA NAHALLI VILLAGE, BENGALURU 560103,KARNAT AKA INDIA.	Hon'ble the High Court of Madras	FLIPKART INTERNE T PRIVATE LIMITED Vs. SOMASU NDARAM RAMKUM AR S. No. 848 of 2017 and O.A.Nos. 1083 to 1085 of 2017	The Hon'ble Madras High Court allowed the Plaintiff's prayer to declare its trademark FLIPKART as a well-known trade mark.
191		SANDISK LLC 951, SANDISK DRIVE, MILPITAS, CALIFORNIA 95035, U.S.A.	Hon'ble High Court of Bombay	SANDISK LLC Vs. MAHEND ER & ANR. COMMER CIAL IP SUIT (L) No. 8439 of 2021,	The Hon'ble Bombay High Court observed that Prima facie, it would appear that it does indeed satisfy the requirement to qualify as a well-known trademark under section 2(z) (g) of the Trade Marks Act 1999




192		<p>WORLDWIDE MEDIA PRIVATE LIMITED</p> <p>THE TIMES OF INDIA BUILDING, DR. D.N. ROAD, FORT, MUMBAI – 400 001</p>	Hon'ble High court of Bombay	<p>BENNETT COLEMAN AND COMPANY LIMITED</p> <p>Vs. SOL LIFESTYLE PRIVATE LIMITED,</p> <p>SUIT NO 559 of 2016</p>	The Hon'ble Bombay High Court has recognized substantial reputation in the well-known "FEMINA" mark of the plaintiff.
193		<p>AGILENT TECHNOLOGIES, INC.</p> <p>5301 STEVENS CREEK BLVD., SANTA CLARA, CA 95051 US</p>	Hon'ble High Court of Delhi	<p>Agilent Technologies Inc and Ors Vs. Agilent Construction Private Limited.</p> <p>CS(OS) 227/2013 & IA NO. 1913/2013 (u/O 39 R-1 & 2 CPC).</p>	The Hon'ble Delhi High Court observed that on the basis of the documents in support of the aforesaid, I am satisfied that the plaintiff trademark AGILENT qualifies as a well-known trade mark.
194		<p>JOCKEY INTERNATIONAL INC</p> <p>2300 60TH STREET. P.O. BOX 1417 KENOSHA, WISCONSIN 53141, USA</p>	Hon'ble High Court of Delhi	<p>Jockey International Inc and Ors. Vs. R. Chandra Mohan and Ors.</p> <p>(CS(OS) 253/2012)</p>	The Hon'ble Delhi High Court observed that..... all establish the fact that the mark "JOCKEY" used by the plaintiffs has undoubtedly acquired the status of a well-known mark.



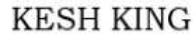


195		<p>ABERCROMBIE & FITCH EUROPE SAGL</p> <p>VIA MOREE 6850 MENDRISIO SWITZERLAND</p>	Registrar of Trade Marks		The Registrar observed that the Abercrombie & Fitch is a well-known trade mark.
196		<p>SUN PHARMACEUTI CAL INDUSTRIES LIMITED</p> <p>SUN HOUSE, 201 B/1, WESTERN EXPRESS HIGHWAY, GOREGAON (WEST), MUMBAI- 400 063</p>	Registrar of Trade Marks		The Registrar observed that the VOLINI is a well-known trade mark.
197		<p>M/S L'OREAL S.A.</p> <p>14, RUE ROYALE, PARIS, 75008, FRANCE</p>	Registrar of Trade Marks		The Registrar observed that the Maybelline is a well-known mark.


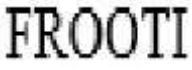


198		<p>PEPSICO INC. 700 ANDERSON HILL ROAD, PURCHASE, NEW YORK 10577, UNITED STATES OF AMERICA</p>	<p>Hon'ble Commercial Court Gurugram.</p>	<p>Pepsi Co Inc and PepsiCo India Holdings Pvt. Ltd Vs. Mis Mist Group and TK Distillery Kerala. CIS No. CS/88/2018 (OS)168/2018.</p>	<p>Hon'ble Court held that, by virtue of a long and established use of the marks, plaintiffs have rightly claimed that 7UP, DEW and MIRINDA marks are now well-known trademarks of plaintiffs as defined in Section 2(1) (zg) and 11(6) of the Trademarks Act, 1999.</p>
199		<p>PRAYAG POLYMERS PVT. LTD 2483-84, PRAYAG INFINITY HOUSE, NALVA STREET, BEHIND IMPERIAL CINEMA, CHUNA MANDI, PAHARGANJ, NEW DELHI-110 055.</p>	<p>Registrar of Trade Marks</p>		<p>The Registrar observed that the PRAYAG is a well-known mark.</p>
200		<p>MARICO LIMITED 7TH FLOOR, GRANDE PALLADIUM, 175 CST ROAD, KALINA, SANTACRUZ (E), MUMBAI – 400 098.</p>	<p>Registrar of Trade Marks</p>		<p>The Registrar observed that the “Saffola” is a well-known mark.</p>





201		<p>VANS INC. 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI - 110025</p>	Registrar of Trade Marks		The Registrar observed that the “VANS” is a well-known mark.
202		<p>PODDAR TYRES LIMITED 5 - D, COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020 & WORKS AT G.T. ROAD, JUGIANA, LUDHIANA-141420</p>	Registrar of Trade Marks		The Registrar observed that the “Bedrock” is a well-known trade mark.
203		<p>TATA SIA AIRLINES LIMITED INTELLION EDGE, TOWER A, 9TH AND 10TH FLOOR, SECTOR 72, GURUGRAM, HARYANA-122101, INDIA</p>	The Hon’ble High Court of Delhi	TATA SIA Airlines Limited Vs. M/s. Pilot18 Aviation Book Store & Anr., CS(COMM) 156/2019.	The Hon’ble Delhi High Court observed that it deserved to be declared as a well-known mark.





204		<p>TATA SONS PRIVATE LIMITED</p> <p>BOMBAY HOUSE, 24 HOMI MODY STREET, MUMBAI-400001.</p>	Hon'ble High Court of Delhi.	<p>TATA Sons Ltd. Vs. Manoj Dodia & Ors.</p> <p>2011 (46) PTC 244 (Del).</p>	<p>The Hon'ble Delhi High Court observed that "I, therefore, have no hesitation in holding that the mark TATA whether word mark or device or when use in conjunction with some other words is a well-known trademark within the meaning of Section 2(z)(b) of the Trademarks Act, 1999".</p>
205		<p>PIRUZ AREEZ KHAMBATTA</p> <p>C/O. RASNA LIMITED, RASNA HOUSE, OPP. SEARS TOWER, GULBAI TEKRA, AHMEDABAD-380 006, GUJARAT STATE, INDIA.</p>	Hon'ble Commercial Court, City Civil Court, Ahmedabad.	<p>Mr. Piruz Khambatta and Rasna Private Limited. Vs. M/s. Punit Proteins Private Limited.</p> <p>Commercial Trademark Civil Suit No. 6 of 2023</p>	<p>The Hon'ble Court observed thatlooking into the documents produced by plaintiffs in this regard, there is no impediment in declaring trademark 'RASNA' as a well-known trademark.</p>
206		<p>CASIO KEISANKI KABUSHIKI KAISHA</p> <p>6-2 HONMACHI 1 - CHOME. SHIBUYA-KU, TOKYO, JAPAN</p>	Hon'ble Intellectual Property Appellate Board	<p>Mr Baldev Singh Vs. Registrar of Trademarks and M/s Casio Kaisaniki kabushiki kalsha.</p> <p>TA/202/2003/TM/DEL[C.M.(M)</p>	<p>The Hon'ble Court observed that the mark of the respondent 2 is well-known and reputed.</p>




] No. 244 of 2003.	
207		GRUNDFOS HOLDING A/S POUL DUE JENSENS VEJ 7, 8850 BJERRINGBRO, DENMARK.	HON'BLE DISTRICT AND SESSIONS COURT AHMEDAB AD, GUJARAT	Grundfos A/S Vs. Ground force Pumps Private Ltd and Others. TM Suit No. 8/2012.	The Hon'ble Court observed that In the light of the above-stated legal position, it is submitted that the impugned mark is Visually identical and or deceptively similar to the Plaintiff well-known trade name, registered trademark Grundfos structurally visually and phonetically.
208		L'OREAL S.A 14,RUE ROYALE PARIS 75008 FRANCE	Hon'ble High court of Delhi	L'OREAL S.A Vs. Ashok Kumar & Ors, Suit No. CS (Comm) No.474/202 1	The Hon'ble Delhi Court observed that the mark L' OREAL is a well-known trade mark.
209		PEPSICO INC. 700 ANDERSON HILL ROAD, PURCHASE, NEW YORK 10577, UNITED STATES OF AMERICA	Hon'ble Commercial Court Gurugram	PepsiCo. Inc. and PepsiCo (India) Holdings Pvt. Ltd. Vs. RAC Internation al Tamilnadu [CIS NO. CS/93/2021 (OS) 641 2021]	The Hon'ble Commercial Court Gurugram observed that it is also worth mentioning here that by virtue of a long and established use of the mark, plaintiffs have rightly claimed that "AQUAFINA" marks are now Well-Known Trademarks of plaintiffs as defined in Section 2(1)(zg) of the Trademarks Act, 1999.






210		DHARAMPAL SATYAPAL FOODS LTD. 4828/24, PLOT NO. 2, G/F BASEMENT, WARD NO. XI, DARYAGANJ, NEW DELHI – 110002.	Hon'ble High court of Delhi	Dharampal Satyapal Sons Private limited Vs. Mr Akshay Singhal & Ors CS(COMM)129/2019	The Hon'ble Delhi High Court observed that as per the criteria laid down under Section 11 (6) and Section (7) of the Trademarks Act, the plaintiff is entitled to a decree of declaration of its trademark "PULSE" as a well-known Trademark.
211		E. REMY MARTIN & CO 20 RUE DE LA SOCIÉTÉ VINICOLE 16100 COGNAC, FRANCE.	Registrar of Trade Marks		The Registrar observed that the "REMY MARTIN" is a well-known trade mark.
212		EMAMI LIMITED 687 ANANDAPUR, E.M. BYPASS, KOLKATA – 700107.	Registrar of Trade Marks		The Registrar observed that the "KESH KING" is a well-known trade mark.
213		E. REMY MARTIN & CO 20 RUE DE LA SOCIÉTÉ VINICOLE 16100 COGNAC, FRANCE.	Registrar of Trade Marks		The Registrar observed that device mark is a well-known trade mark.
214		HDFC BANK LIMITED BANK HOUSE, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI- 400 013.	Registrar of Trade Marks		The Registrar observed that the "HDFC BANK" is a well-known mark in respect of banking and financial services.




215		<p>MONGIA STEEL LIMITED</p> <p>P.O. BURHIADIH, TUNDI ROAD, DIST. GIRIDIH, PIN- 815301, JHARKHAND, INDIA.</p>	Registrar of Trade Marks		The Registrar observed that the “MONGIA” is a well-known mark in respect of TMT bars and metal building materials.
216		<p>PARLE AGRO PRIVATE LIMITED</p> <p>OFF WESTERN EXPRESS HIGHWAY SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI-(EAST), MUMBAI-400099.</p>	Registrar of Trade Marks		The Registrar observed that the “FROOTI” is a well-known trade mark
217		<p>MÉDECINS SANS FRONTIÈRES INTERNATIONALE</p> <p>RUE DE LAUSANNE 78, CP 116, CH-1211, GENEVE 21 SWITZERLAND</p>	Registrar of Trade Marks		The Registrar observed that the “DOCTORS WITHOUT BORDERS” is a well-known trade mark
218		<p>MÉDECINS SANS FRONTIÈRES INTERNATIONALE</p> <p>RUE DE</p>	Registrar of Trade Marks		The Registrar observed that the “MSF” is a well-known trade mark





		LAUSANNE 78, CP 116, CH-1211, GENEVE 21 SWITZERLAND			
219		MÉDECINS SANS FRONTIÈRES INTERNATIONA L RUE DE LAUSANNE 78, CP 116, CH-1211, GENEVE 21 SWITZERLAND	Registrar of Trade Marks		The Registrar observed that the “MEDECINS SANS FRONTIERES” is a well- known trade mark.
220		HARD ROCK LIMITED 13-14 ESPLANADE, ST. HELIER JE1 1BD JERSEY (CHANNEL ISLANDS)	Registrar of Trade Marks		The Registrar observed that the “HARD ROCK” is a well-known trade mark.
221		ASHOK LEYLAND LIMITED NO.1, SARDAR PATEL ROAD, GUINDY, CHENNAI - 600 032	Registrar of Trade Marks		The Registrar observed that the mark is a well-known trade mark.
222		MCILHENNY COMPANY AVERY ISLAND, STATE OF LOUISIANA, 70513, UNITED STATES OF	Registrar of Trade Marks		The Registrar observed that the “Tabasco” is a well- known trade mark.


		AMERICA			
223		<p>GUINNESS WORLD RECORDS LIMITED</p> <p>GROUND FLOOR, THE ROOKERY, 2 DYOTT STREET, LONDON WC1A 1DE, UNITED KINGDOM</p>	Registrar of Trade Marks		The Registrar observed that the “Guinness World Records” is a well-known trade mark.
224		<p>ABB ASEA BROWN BOVERI LTD</p> <p>AFFOLTERNST RASSE 44CH- 8050 ZÜRICH SWITZERLAND</p>	Registrar of Trade Marks		The Registrar observed that the “ABB” is a well-known trade mark.
225		<p>SUN PHARMA LABORATORIE S LIMITED</p> <p>SUN HOUSE, PLOT NO 201 B/1, WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI - 400063</p>	Registrar of Trade Marks		The Registrar observed that the “MONTEK” is a well-known trade mark.
226		<p>FDC LIMITED</p> <p>142-48, S.V. ROAD, JOGESHWARI (WEST) MUMBAI- 400102.</p>	Registrar of Trade Marks		The Registrar observed that the “ELECTRAL” is a well-known trade mark.





227		<p>INDIAN LAW SOCIETY</p> <p>ILS LAW COLLEGE CAMPUS, LAW COLLEGE ROAD, PUNE-411 004.</p>	Registrar of Trade Marks		The Registrar observed that the “ILS” is a well-known trade mark in respect of Legal education, training and research.
228		<p>HONDA MOTOR CO., LTD.</p> <p>1-1, MINAMI-AOYAMA, 2-CHOME MINATO-KU, TOKYO 107-8556, JAPAN.</p>	Registrar of Trade Marks		The Registrar observed that the device mark is a well-known trade mark in respect of two wheeler vehicles, parts and fittings and services related thereto.
229	SCHINDLER	<p>INVENTIO AG</p> <p>SEESTRASSE 55 6052, HERGISWIL, SWITZERLAND</p>	Registrar of Trade Marks		The Registrar observed that the “SCHINDLER” is a well-known trade mark in respect of elevators, escalators, moving walks
230		<p>SEIKO EPSON KABUSHIKI KAISHA TRADING AS SEIKO EPSON CORPORATION</p> <p>1-6, SHINJUKU 4-CHOME, SHINJUKU-KU, TOKYO, JAPAN.</p>	Registrar of Trade Marks		The Registrar observed that the “EPSON” is a well-known trade mark in respect of printers and scanners



231		PUMA SE PUMA WAY 1, 91074 HERZOGENAUR ACH, GERMANY.	Registrar of Trade Marks		The Registrar observed that the “PUMA” is a well-known trade mark in respect of sports shoes, apparel and accessories including track suits, T-shirts, shorts, polo shirts, accessories and equipment’s.
232		PUMA SE PUMA WAY 1, 91074 HERZOGENAUR ACH, GERMANY.	Registrar of Trade Marks		The Registrar observed that the mark is a well-known trade mark in respect of sports shoes, apparel and accessories including track suits, T-shirts, shorts, polo shirts, accessories and equipment’s.
233		DFM FOODS LTD. 149, 1 ST FLOOR, KILOKARI, RING ROAD, ASHRAM, NEW DELHI-110014	Registrar of Trade Marks		The Registrar observed that the “CRAZ” is a well-known trade mark in respect of Food for Human Consumption including preparations made from Cereals, Nankeens, Snacks and Confectionery, chips and other related goods.
234		MICROTEK INTERNATIONAL PRIVATE LIMITED H-56, UDYOG NAGAR, MAIN ROHTAK ROAD, WEST DELHI- 110041 INDIA.	Registrar of Trade Marks		The Registrar observed that the “MICROTEK” is a well-known trade mark in respect of Inverters, Batteries, UPS and Stabilizers
235		AUDEMARS PIGUET HOLDING S.A	Registrar of Trade Marks		The Registrar observed that the “AUDEMARS PIGUET” is a well-known trade mark in respect of





		LE CHENIT, 16, 1348 ROUTE DE FRANCE, LE BRASSUS, SWITZERLAND.			wrist watches.
236		PRESIDENT AND FELLOWS OF HARVARD COLLEGE 17 QUINCY STREET CAMBRIDGE MASSACHUSET TS 02138 USA	Registrar of Trade Marks		The Registrar observed that the “HARVARD” is a well- known trade mark.
237		ADITYA BIRLA MANAGEMENT CORPORATION PRIVATE LIMITED C-1, ADITYA BIRLA CENTRE, S.K.AHIRE MARG, WORLI, MUMBAI- 400025	Registrar of Trade Marks		The Registrar observed that the mark is a well-known trade mark.
238		ADITYA BIRLA MANAGEMENT CORPORATION PRIVATE LIMITED C-1, ADITYA BIRLA CENTRE, S.K.AHIRE MARG, WORLI, MUMBAI- 400025	Registrar of Trade Marks		The Registrar observed that the ADITYA BIRLA is a well-known trade mark.
239		MINDA SPECTRUM	Registrar of Trade Marks		The Registrar observed that the “MINDA” is a well-

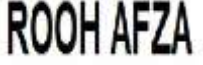
		ADVISORY LIMITED A-15, ASHOK VIHAR, PHASE-1, NEW DELHI - 110 052			known trade mark
240		SEPHORA 41 RUE YBRY 92200 NEUILLY SUR SEINE, FRANCE	Registrar of Trade Marks		The Registrar observed that the “SEPHORA” is a well-known trade mark.
241		MESSUNG SYSTEMS PRIVATE LIMITED ADDRESS 501-503, LUNKAD SKY VISTA, OFF NEW AIRPORT ROAD, VIMAN NAGAR, PUNE – 411014	Registrar of Trade Marks		The Registrar observed that the “MESSUNG” is a well-known trade mark.
242		XIAOMI INC. FLOOR 13, RAINBOW CITY SHOPPING MALL II OF CHINA, RESOURCES, NO. 68, QINGHE MIDDLE STREET, HAIDIAN DISTRICT -100 085, BEIJING, CHINA	Registrar of Trade Marks		The Registrar observed that the “MI” is a well-known trade mark.





243		<p>XIAOMI INC. FLOOR 13, RAINBOW CITY SHOPPING MALL II OF CHINA, RESOURCES, NO. 68, QINGHE MIDDLE STREET, HAIDIAN DISTRICT- 100 085, BEIJING, CHINA</p>	Registrar of Trade Marks		The Registrar observed that the “XIAOMI” is a well-known trade mark.
244		<p>XIAOMI INC. FLOOR 13, RAINBOW CITY SHOPPING MALL II OF CHINA, RESOURCES, NO. 68, QINGHE MIDDLE STREET, HAIDIAN DISTRICT -100 085, BEIJING, CHINA</p>	Registrar of Trade Marks		The Registrar observed that the “REDMI” is a well-known trade mark.
245		<p>JAQUAR & COMPANY PVT. LTD. C-20, S.M.A. CO-OPERATIVE INDUSTRIAL ESTATE, G.T. KARNAL ROAD, DELHI- 110 033</p>	Registrar of Trade Marks		The Registrar observed that the “JAQUAR” is a well-known trade mark.

246		<p>FEDERAL EXPRESS CORPORATION</p> <p>3620 HACKS CROSS ROAD, BUILDING B, 3RD FLOOR, MEMPHIS, TENNESSEE 38125, U.S.A</p>	Registrar of Trade Marks		The Registrar observed that the “FEDEX” is a well-known trade mark.
247		<p>NILKAMAL CRATES AND CONTAINERS</p> <p>77/78, NILKAMAL HOUSE, ROAD NO. 13/14, M.I.D.C., ANDHERI (EAST), MUMBAI 400 093, MAHARASHTR A</p>	Registrar of Trade Marks		The Registrar observed that the “NILKAMAL” is a well-known trade mark.
248		<p>M/S. HAWKINS COOKERS LIMITED.</p> <p>MAKER TOWER, F-101, CUFFE PARADE, MUMBAI- 400 005.</p>	Registrar of Trade Marks		The Registrar observed that the “HAWKINS” is a well-known trade mark.
249		<p>ASICS CORPORATION</p> <p>.</p> <p>1-1 MINATOJIMA-</p>	Registrar of Trade Marks		The Registrar observed that the “ASICS” is a well-known trade mark.

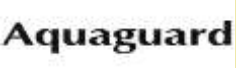



		NAKAMACHI 7-CHOME, CHUO-KU, KOBE CITY, HYOGO PREFECTURE, JAPAN.			
250		BUNGE INDIA PRIVATE LIMITED. 601C & 601D, 6TH FLOOR, THE CAPITAL, C70, G BLOCK, BANDRA KURLA COMPLEX, BANDRA EAST, MUMBAI -400 051	Registrar of Trade Marks		The Registrar observed that the “DALDA” is a well-known trade mark.
251		ADITYA BIRLA FASHION AND RETAIL LIMITED. MADURA FASHION & LIFESTYLE, KHATA NO. 118/110/1, BUILDING 2, DIVYASHREE TECHNOPOLIS, YEMALUR POST, OFF HAL AIRPORT ROAD, BENGALURU - 560 037, KARNATAKA.	Registrar of Trade Marks		The Registrar observed that the “LOUIS PHILIPPE” is a well- known trade mark.





252		TROIKAA PHARMACEUTI CALS LTD. COMMERCE HOUSE -1, OFF JUDGES BUNGLOWS, SATYA MARG, BODAKDEV, AHMEDABAD - 380 054	Registrar of Trade Marks		The Registrar observed that the “TROIKAA” is a well-known trade mark.
253		THE GILLETTE COMPANY LLC ONE GILLETTE PARK BOSTON MA 02127 UNITED STATES OF AMERICA	Registrar of Trade Marks		The Registrar observed that the “MACH3” is a well-known trade mark.
254		POLYCAB INDIA LTD. B-9, FIRST FLOOR, SECTOR 3, NOIDA - 201301	Registrar of Trade Marks		The Registrar observed that the “POLYCAB” is a well-known trade mark.
255		THE PROCTER & GAMBLE COMPANY ONE PROCTER & GAMBLE PLAZA, CINCINNATI, OHIO 45202, UNITED STATES OF AMERICA.	Registrar of Trade Marks		The Registrar observed that the “OLAY” is a well-known trade mark.
256		KEI	Registrar of		The Registrar observed





		INDUSTRIES LIMITED D-90, OKHLA INDUSTRIAL AREA, PHASE-1, NEWDELHI - 110020	Trade Marks		that the “KEI” is a well-known trade mark.
257		KEI INDUSTRIES LIMITED D-90, OKHLA INDUSTRIAL AREA, PHASE-1, NEWDELHI - 110020	Registrar of Trade Marks		The Registrar observed that the “KEI” is a well-known trade mark.
258		WHATSAPP LLC 1601 WILOW ROAD, MENLO PARK, CALIFORNIA 94025, UNITED STATES OF AMERICA	Registrar of Trade Marks		The Registrar observed that the logo is a well-known trade mark.
259		M/S HAMDARD NATIONAL FOUNDATION (INDIA) HAMDARD BUILDING, 2A/3 ASAF ALI ROAD, NEW DELHI-110002 ALSO AT CORPORATE OFFICE AT M-38/1-2, MIDDLE CIRCLE, CONNAUGHT	Registrar of Trade Marks		The Registrar observed that the “ROOHAFZA” is a well-known trade mark.


		PLACE, NEW DELHI- 110 001.			
260		ACKO TECHNOLOGY AND SERVICES PRIVATE LIMITED 36/5, HUSTLEHUB ONE EAST, SOMASANDRA PALYA, 27TH MAIN ROAD, SECTOR 2, HSR LAYOUT, BENGALURU, KARNATAKA-560 102	Registrar of Trade Marks		The Registrar observed that the “ACKO” is a well-known mark.
261		HTC CORPORATION NO. 23, XINGHUA ROAD, TAOYUAN DISTRICT, TAOYUAN CITY 300, TAIWAN	Registrar of Trade Marks		The Registrar observed that the “HTC” is a well-known trade mark.
262		NOVARTIS AG 4002 BASEL, SWITZERLAND	Registrar of Trade Marks		The Registrar observed that the “NOVARTIS” is a well-known trade mark.
263		BLUE DART EXPRESS LIMITED BLUE DART CENTRE, SAHAR AIRPORT ROAD, ANDHERI (E),	Registrar of Trade Marks		The Registrar observed that the “BLUE DART” is a well-known trade mark.

		MUMBAI- 400 099, INDIA.			
264		AIRBNB INC. 888 BRANNAN STREET, SAN FRANCISCO, CALIFORNIA 94103, USA	Registrar of Trade Marks		The Registrar observed that the “AIRBNB” is a well-known trade mark.
265		KENTUCKY FRIED CHICKEN INTERNATION AL HOLDINGS LLC 7100 CORPORATE DRIVE PLANO TX 75024 UNITED STATES OF AMERICA	Registrar of Trade Marks		The Registrar observed that the “KFC” is a well- known trade mark.
266		JSW IP HOLDINGS PRIVATE LIMITED JSW CENTRE BANDRAKURL A COMPLEX, BANDRA (EAST) MUMBAI – 400 051	Registrar of Trade Marks		The Registrar observed that the “JSW” is a well- known trade mark.
267		INSTAGRAM, LLC, 1601 WILLOW ROAD, MENLO PARK, CA 94025 U.S.A.	Registrar of Trade Marks		The Registrar observed that the “INSTAGRAM” is a well-known trade mark.


268		<p>EUREKA FORBES LIMITED, B1/B2, 701, MARATHON INNOVA, OFF. GANPATRAO KADAM MARG LOWER PAREL, MUMBAI, MAHARASHTR A – 400 013</p>	Registrar of Trade Marks		The Registrar observed that the “AQUAGUARD” is a well-known trade mark.
269		<p>SAMSUNG ELECTRONICS CO., LTD., 129, SAMSUNG-RO, YEONGTONG-GU, SUWON, GYEONGGI-DO, KOREA</p>	Registrar of Trade Marks		The Registrar observed that the “SAMSUNG” is a well-known trade mark.
270		<p>GREENPLY INDUSTRIES LIMITED, MADGUL LOUNGE”, 6TH FLOOR, 23, CHETLA CENTRAL ROAD, KOLKATA – 700 027</p>	Registrar of Trade Marks		The Registrar observed that the “GREENPLY” is a well-known mark.
271		<p>MERCK KGaA FRANKFURTER STRASSE 250, 64293 DARMSTADT, GERMANY.</p>	Registrar of Trade Marks		The Registrar observed that the “MERCK” is a well-known trade mark.






272		HP HEWLETT PACKARD GROUP LLC, 10300 ENERGY DRIVE SPRING, TX 77389, UNITED STATES OF AMERICA.	Registrar of Trade Marks		The Registrar observed that the “HP” is a well- known trade mark.
273		FILA LUXEMBOURG S.A.R.L 26, BOULEVARD ROYAL, L2449, LUXEMBOURG	Registrar of Trade Marks		The Registrar observed that the “FILA” is a well- known trade mark.
274		THE INDIAN HOTELS COMPANY LIMITED MANDLIK HOUSE, MANDLIK ROAD, MUMBAI - 400 001, MAHARASHTR A AND ALSO AT TAJ PALACE, SARDAR PATEL MARG, DIPLOMATIC ENCLAVE, NEW DELHI.	Hon’ble High court of Delhi	The Indian Hotels Company Limited Vs. Grant Vivanta Vacations Private Limited. CS(COMM) 560/2022& I.As.12869/2 022,15820/2 022	The Hon’ble Delhi High Court observed that in view of the facts pleaded, it is clear that the VIVANTA mark has clearly achieved the status of a well-known mark and is declared as such.
275		J.S.F HOLDINGS PRIVATE LIMITED PLOT NO.6-A,	Hon’ble X.Addl. District and Sessions Judge (Dedicated	M/s J.S.F Holdings Pvt Ltd. Vs. M/s Fkart Foods Pvt Ltd.	The Hon’ble Court held that “It means the plaintiff is using the trademark for about two decades and as such it is well known trademark as defined






		1ST PHASE, INDUSTRIAL AREA, KUMBALGODE , BANGALORE- 560 060	Commercial Court) Bengaluru Rural District	Commercial O.S. No. 19/2021.	under section 2(zg) of the Act”.
276		RUPA & COMPANY LIMITED METRO TOWER- 1, HO- CHI-MINH SARANI, KOLKATA – 700 071	Hon’ble Additional District and Sessions Judge, Alipore	RUPA & COMPANY LIMITED Vs. SUBRATA MONDAL, No. T.S. No. 10 of 2019	The Hon’ble court observed that “The plaintiff has the sole right to use the registered trademark “RUPA” for its products and the said trade mark “RUPA is a well-known trademark within the meaning of section 2(zg) of the Trade Marks Act,1999”
277		M/s. BRIDGESTONE CORPORATION , 1-1, KYOBASHI 3-CHOME, CHUO-KU, TOKYO, JAPAN.	Registrar of Trade Marks		The Registrar observed that the “BRIDGESTONE” is a well-known trademark.
278		M/s. LIVING MEDIA INDIA LIMITED. F-26, FIRST FLOOR, CONNAUGHT CIRCUS, NEW DELHI- 110 001.	Registrar of Trade Marks		The Registrar observed that the “INDIA TODAY” is a well-known trademark.
279		M/s. OMRON CORPORATION 801, MINAMIFUDO DO-CHO, HORIKAHAHI	Registrar of Trade Marks		The Registrar observed that the “Omron” is a well-known mark.

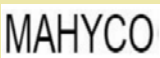



		GASHIRU, SHIOKOJI- DORI, SHIMOGYO- KU, KYOTO- SHI, KYOTO 600-8530, Japan.			
280	SWARAJ	M/S. MAHINDRA AND MAHINDRA LIMITED GATEWAY BUILDING, APOLLO BUNDER, MUMBAI – 001.	Registrar of Trade Marks		The Registrar observed that the “Swaraj” is a well-known trademark.
281		M/S. NIF PRIVATE LIMITED PLOT NO.119, 120, 121, BLOCK P&T, FAZALGANJ, KALPI ROAD, KANPUR, UP.	Registrar of Trade Marks		The Registrar observed that the “Namaste India” is a well-known trademark.






Serial No.	Trade Mark	Proprietor	Determining Authority	Report	Observation
282	 <p>(With reference of cable and satellite television channel)</p>	<p>THE CARTOON NETWORK INC.</p> <p>1050, TECHWOOD DRIVE, NW, ATLANTA, GEORGIA- 30318, USA.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to cable and satellite television.
283	 <p>(With reference of bread, biscuits, pastry, confectionery and dairy products)</p>	<p>BRITANNIA INDUSTRIES LIMITED</p> <p>NO.33, LAWRENCE ROAD, NEW DELHI- 110035.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to bread, biscuits, pastry, confectionery and dairy products.
284	 <p>(With reference of Engine, generators, cylinder liners, cylinder heads, cylinder blocks, crank shafts, flywheels, pulleys, centrifugally cast products and valve seat inserts)</p>	<p>COOPER CORPORATION PRIVATE LIMITED</p> <p>M-60-1, NARIMAN HOUSE, ADDITIONAL. M.I.D.C. KODOLI, SATARA-415004, MAHARASHTRA.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to engine, generators, cylinder liners, cylinder heads, cylinder blocks, crank shafts, flywheels, pulleys, centrifugally cast products and valve seat inserts.
285	 <p>(With reference of food mixes, ready to eat food, spices, frozen food, pickles, papads, spices and milk beverages drinks)</p>	<p>MTR FOODS PVT. LTD.</p> <p>AT NO.1, 2ND & 3RD FLOOR 100 FEET INNER RING ROAD, EJPURA BANGALORE- 560047.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference of food mixes, ready to eat food, spices, frozen food, pickles, papads, spices and milk beverages drinks
286	 <p>(With reference of cinemas and entertainment complexes)</p>	<p>PVR LIMITED</p> <p>61, SASANT LOK, VASANT VIHAR, NEW DELHI- 110057.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference of cinemas and entertainment complexes.






287	 <p>(With reference of detergent powders, detergent bars and liquid detergent)</p>	<p>HINDUSTAN UNILEVER LIMITED</p> <p>UNILEVER HOUSE, B.D. SAWANT MARG, CHAKALA. ANDHERI (EAST),MUMBAI40 0099, MAHARASHTRA.</p>	Hon'ble Bombay High Court	Hindustan Unilever Limited v. Sushil Prajapati IA No. 16163 of 2023 in Comm. IP Suit (L) No. 16070 of 2023.	Hon'ble Bombay High Court declared the mark as well-known trade marks.
288	 <p>(With reference of paints, interior wall finishes, exterior wall finishes, enamel and wood finishes)</p>	<p>ASIAN PAINTS LIMITED</p> <p>6-A, SHANTINAGAR, SANTACRUZ (E), MUMBAI – 400 055, MAHARASHTRA.</p>	Hon'ble Bombay High Court	Asian Paints Limited v. Ashok Kumar. (L) No. 6873 of 2020 In Comm. IP. Suit (L) NO. 6860 of 2020	Hon'ble Bombay High Court declared the mark as well-known trade marks.
289	 <p>(With reference of tractors and other agricultural implements)</p>	<p>MR. DEEPAK MITTAL TRADING AS SONALIKA AGRICULTURE INDUSTRIES</p> <p>INDUSTRIAL ESTATE, JALANDHAR ROAD, HOUSHIARPUR-146001, PUNJAB, INDIA.</p>	Hon'ble Court Of Additional District Judge, Hoshiarpur , Punjab	Deepak Mittal vs. Samim Ahmad Civil Suit 1144 of 2017	Hon'ble Court Of Additional District Judge, Hoshiarpur, Punjab, declared the mark as well-known trade marks.
290	 <p>(With reference of Energy Drink)</p>	<p>RED BULL AG</p> <p>POSTSTRASSE 3, 6341,BAAR, SWITZERLAND.</p>	Hon'ble Delhi High Court	Red bull AG vs. C. Eswari & Ors. CS(COMM) 106 2/2018	Hon'ble Delhi High Court declared the mark as well-known trade marks.
291	 <p>(With reference of research in agriculture and agricultural products, chemical for agriculture and fertilizers)</p>	<p>INDIAN COUNCIL OF AGRICULTURAL RESEARCH (ICAR)</p> <p>KRISHI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI 110001.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to research in agriculture and products, chemical for agriculture and fertilizers.

292	 (With reference of automotive electric products)	LUCAS-TVS LIMITED 6, NEW NO.11&13, PATTULO ROAD, CHENNAI - 600002.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to automotive electric products.
293	 (With reference of stock exchange)	NATIONAL STOCK EXCHANGE OF INDIA LIMITED EXCHANGE PLAZA, C-1, BLOOK G, BANDRA- KURLA COMPLEX, BANDRA (EAST) MUMBAI- 400051, MAHARASHTRA, INDIA.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to stock exchange.
294	 (With reference of cargo and logistic transportation)	SAFEXPRESS PRIVATE LIMITED SAFEX CARGO COMPLEX, NH-8, MAHIPALPUR EXTENSION, NEW DELHI- 110037.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to cargo and logistic transportation.
295	 (With reference of higher education institute)	BIRLA INSTITUTE OF TECHNOLOGY & SCIENCE VIDYA VIHAR, PILANI- 333031, RAJASTHAN.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to higher educational institute.
296	 (With reference of production, marketing and sale of viscose stable fiber (VSF), viscose filament yarn(VFY), Textiles, Chemical and Insulator)	GRASIM INDUSTRIES LIMITED ADITYA BIRLA CENTRE, S.K. AHIRE MARG, WORLI, MUMBAI 400030.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to production, marketing and sale of viscose stable fiber (VSF), viscose filament yarn (VFY), textiles, chemical and insulator.






297	 (With reference of retail clothing company)	H & M HENNES & MAURITZ AB. MÄSTER SAMUELSGATAN 46A SE-106 38 STOCKHOLM SWEDEN.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to retail clothing company.
298	 (With reference of commercial vehicle manufacture i.e. truck, buses)	DAIMLER INDIA COMMERCIAL VEHICLES PVT. LTD. SIPCOT INDUSTRIAL GROWTH CENTRE, ORAGADAM, MATHUR POST, SRIPERUMBUDUR TALUK, KANCHEEPURAM DISTRICT, CHENNAI602105.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to commercial vehicle manufacture i.e. truck, buses.
299	 (With reference of electronic and electronic industrial device)	PANASONIC HOLDINGS CORPORATION 1006, OAZA KADOMA, KADOMA-SHI, OSAKA 571-8501, JAPAN.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to electronic and electronic industrial device.
300	 (With reference of spices and condiments)	MAHASHIAN DI HATTI PRIVATE LIMITED 9/44, KIRTI NAGAR INDUSTRIAL AREA, NEW DELHI- 110015.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to spices and condiments.
301	 (With reference of manufacturer, wholesaler, retailer, licensor and distributor of apparel, shoes, handbags, accessories and fragrances)	BURBERRY LIMITED HORSEFERRY HOUSE, HORSEFERRY ROAD, LONDON SW1P 2AW, UNITED KINGDOM.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to manufacturer, wholesaler, retailer, licensor and distributor of apparel, shoes, handbags, accessories and fragrances.






302	 (With reference of research, development, production, processing, and marketing of seeds)	MAHYCO PRIVATE LIMITED 19, RAJ MAHAL, 84 VEER NARIMAN ROAD, CHURCHGATE, MUMBAI, MAHARASHTRA 400020.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to research, development, production, processing, and marketing of seeds.
303	 (With reference of music and movie production)	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED E-2/16, WHITE HOUSE, ANSARI ROAD, DARYA GANJ, NEW-DELHI 110 002.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to music and movie production.
304	 (With reference of manufacturing and selling of tubes and tyres)	APOLLO TYRES LIMITED APOLLO HOUSE, 7 INSTITUTIONAL AREA, SECTOR 32, GURGAON 122 001, INDIA REGISTERED OFFICE ADDRESS 3RD FLOOR, AREEKAL MANSION, PANAMPILLY NAGAR, KOCHI 682036, INDIA.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to manufacturing and selling of tubes and tyres
305	 (With reference of manufacturer and seller of aluminum)	HINDALCO INDUSTRIES LIMITED 21ST FLOOR, ONE INTERNATIONAL CENTER, TOWER 4, PRABHADEVI, NEAR PRABHADEVI RAILWAY STATION, SENAPATI BAPAT MARG, MUMBAI 400013.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to manufacturer and seller of aluminum.





306	 (With reference of manufacture and selling of computer, laptop and accessories)	ACER INCORPORATED 7F-5, NO. 369, FUXING N. RD., SONGSHAN DIST. ,TAIPEI CITY 105001, TAIWAN, (R.O.C.)	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to manufacture and selling of computer, laptop and accessories.
307	 (With reference of multimedia- driven social media platform)	INSTAGRAM, LLC. 1601 WILLOW ROAD, MENLO PARK, CA 94025, UNITED STATES OF AMERICA	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to multimedia- driven social media platform.
308	 (With reference of multimedia- driven social media platform)	NSTAGRAM, LLC. 1601 WILLOW ROAD, MENLO PARK, CA 94025, UNITED STATES OF AMERICA	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to multimedia- driven social media platform.
309	 (With reference of manufacturing, marketing and sale of kitchen appliances)	TTK PRESTIGE LIMITED REGISTERED OFFICE AT PLOT NO. 38, SIPCOT INDUSTRIAL COMPLEX, HOSUR 635126 AND ITS CORPORATE OFFICE AT NO.1/1, AND 1/2, "NAGARJUNA CASTLE", WOOD STREET, ASHOK NAGAR, RICHMON TOWN, BENGALURU- 560025.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to manufacturing, marketing and sale of kitchen appliances.
310		ITC LIMITED VIRGINIA HOUSE, 37 J L NEHRU ROAD, KOLKATA – 700 037.	Hon'ble Bombay High Court	ITC Limited versus Rani Sani Foods Pvt. Ltd' IP (L) No. 1465 of 2018	Hon'ble Bombay High Court declared the mark as well-known trade marks.

311	 (With reference of apparel and clothing)	ITC LIMITED VIRGINIA HOUSE, 37 J L NEHRU ROAD, KOLKATA – 700 037.	Hon'ble Delhi High Court	ITC Limited versus Central Park Private Limited' in CS (COMM)781/20 22 C.O. (COMM. IPD- TM)763/2022 and C.O. (COMM. IPD- TM)764/2022	Hon'ble Delhi High Court declared the mark as well- known trade marks
312	 (With reference of apparel and clothing)	CHAPTER 4 CORP 62 KING STREET NEW YORK NY 10014, UNITED STATES OF AMERICA.	Hon'ble Delhi High Court	Levi Strauss and Co. v. Interior Online Services Pvt. Ltd. [CS (COMM) 657/2021	Hon'ble Delhi High Court declared the mark as well- known trade marks in respect of apparel and clothing.
313	 (With reference of motorcycle industry)	EICHER MOTORS LIMITED 3RD FLOOR- SELECT CITY WALK, A3, DISTRICT CENTRE, SAKET, NEW DELHI 110017, INDIA.	Hon'ble Madras High Court	Eicher Motors Limited Vs. Nitin Service Point and Automobiles C.S.(Comm.Div) No. 77 of 2023	Hon'ble Madras High Court declared the mark as well- known trade marks in respect of motorcycle industry.
314	 (With reference of information technological enabled services(ITES), independent testing, infrastructure management and technical support (IMTS), knowledge service and product engineering)	LTI MINDTREE LIMITED GLOBAL VILLAGE TECHNOLOGY PARK, RVCE, POST, MYSORE ROAD, BANGALORE- 560059.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to information technological enabled services (ITES), independent testing, infrastructure management and technical support (IMTS), knowledge service and product engineering.
315	 (With reference of footwear)	CAMPUS ACTIVE WEAR LIMITED D-1, UDYOG NAGAR, MAIN ROHTAK ROAD, DELHI- 110041, INDIA.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to footwear.

316	 (With reference of self-sticking adhesive notes)	3M COMPANY 3M CENTRES, 2501 HUDSON ROAD, ST. PAUL, MINNESOTA, 55144, UNITED STATES OF AMERICA, USA.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to self-sticking adhesive notes.
317	 (With reference of bathroom and sanitary fittings)	ROCA SANITARIO S.A AVENIDA DIAGONAL 513, BARCELONA 08029, SPAIN.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to bathroom and sanitary fittings.
318	 (With reference of Milk and dairy products)	HATSUN AGRO PRODUCT LIMITED DOMAINE, DOOR NO. 1/20A, RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI – 600 097, TAMIL NADU, INDIA.	Hon'ble High Court of Madras	Hatsun Agro Product Limited, Vs. M/s. Riniva Marketing Pvt. Ltd. C.S. No. 4/2020	Hon'ble High Court of Madras declared the mark as well- known trade marks.
319	 (With reference of footwear and rubber hardware products)	PARAGON POLYMER PRODUCTS PRIVATE LIMITED P.B.NO.61, PARAGON BUILDING, OPP. BISHOP JACOB MEMORIAL HALL, SRINIVASA IYER ROAD, CHALUKUNNU, KOTTAYAM, KERALA-686001.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to footwear and rubber hardware products.

320	 (With reference of all kinds of toys)	LEGO JURIS A/S KOLDINGVEJ 2, DK7190 BILLUND, REGION OF SOUTHERN DENMARK.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to all kinds of toys.
321	 (With reference of manufacturing of optical fiber cables and electrical wires)	STERLITE TECHNOLOGIES LIMITED IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR- 29 GURUGRAM, HARYANA -122002, INDIA.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to manufacturing of optical fiber cables and electrical wires.
322	 (With reference of food processing and packaging and distribution of food products solutions)	TETRA LAVAL HOLDINGS & FINANCE S.A. AVENUE GENERALGUISA N 70, CH-1009 PULLY, SWITZERLAND.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to food processing and packaging and distribution of food products solutions.
323	 (With reference of global management consultancy , technology services and outsourcing organization)	ACCENTURE GLOBAL SERVICES LIMITED 3GRAND CANAL PLAZA, UPPER GRAND CANAL STREET, DUBLIN4, IRELAND.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to global management consultancy, technology services and outsourcing organization.
324	 (With reference of alcoholic beverages, namely vodka)	THE ABSOLUT COMPANY AKTIEBOLAG, 11797 STOCKHOLM, SWEDEN.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to alcoholic beverages, namely vodka.

325	 (With reference of All kinds of cookers, cookware, kitchen appliance, kitchen utensils, small domestic utensils, containers, parts and accessories thereof)	HAWKINS COOKERS LIMITED 101 – F, MAKER TOWER, CUFFE PARADE, MUMBAI-400005, MAHARASHTRA.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to All kinds of cookers, cookware, kitchen appliance, kitchen utensils, small domestic utensils, containers, parts and accessories thereof.
326	 (With reference of hook and loop fasteners)	VELCRO BVBA INDUSTRIELAAN 16, 9800, DEINZE, BELGIUM.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to hook and loop fasteners.
327	 (With reference of hook and loop fasteners)	EICHER GOODEARTH INDIA PRIVATE LIMITED 3 RD FLOOR, SELECT CITY WALK A3, DISTRICT CENTER, SAKET, NEW DELHI-110017.	Hon'ble Delhi High Court	Eicher Goodearth Pvt. Ltd v. Laxman Marketing Pvt. Ltd. and Ors, 2010(44) PTC	Hon'ble Delhi High Court declared the mark as well-known trade marks.
328	 (With reference of education sector)	EXTRAMARKS EDUCATION INDIAPRIVATE LIMITED 506, SURYA KIRAN BUILDING, 19 KG MARG, CONNAUGHT PLACE, NEW DELHI – 110001.	Hon'ble Patiala House Court	Extramarks Education India v. Delhi Press Samachar Patra CS(COMM)/110 /2019.	Hon'ble Patiala House Court declared the mark as well-known trade marks.
329	 (With reference of spices)	M/S. DS INTELLECTUAL PROPERTIES LIP 4828/24 PLOT NO. 2 GF, BASEMENT WARD NO. XI, DARYAGANJ, NEW DELHI-110002.	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to spices.

330	 <p>(With reference of manufacturing of engineering products and providing engineering services for industries)</p>	<p>EMERSON ELECTRIC CO.</p> <p>8000 WEST FLORISSANT AVENUE, P.O BOX 4100 ST LOUIS MISSOURI 63136 UNITED STATES OF AMERICA.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to manufacturing of engineering products and providing engineering services for industries.
331	 <p>(With reference of spices)</p>	<p>SHUBHAM GOLDIEE MASALE PVT. LTD.</p> <p>51/40 GOLDIEE HOUSE NAYAGANJ KANPUR U.P.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to spices.
332	 <p>(With reference of health supplements)</p>	<p>SUN PHARMACEUTICAL INDUSTRIES LIMITED</p> <p>SUN HOUSE, 201 B/1, WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI - 400063.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to health supplements.
333	 <p>(With reference of prescription frames and sunglasses)</p>	<p>LUXOTTICA GROUP SPA</p> <p>VIA CESARE CANTU 2, 20123 MILAN, ITALY.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to prescription frames and sunglasses.
334	 <p>(With reference of tyres)</p>	<p>THE GOODYEAR TIRE & RUBBER COMPANY</p> <p>200 INNOVATION WAY, AKRON, OHIO 44316-0001, UNITED STATES OF AMERICA.</p>	Registrar of Trade Marks	N/A	The Registrar observed that the mark is well-known trade marks with reference to tyres.